

NATIONAL COMPANY LAW TRIBUNAL  
DIVISION BENCH – II  
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI  
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 19-04-2021 AT 10.30 A.M THROUGH  
VIDEO CONFERENCING:

PRESENT: SMT. R. SUCHARITHA, MEMBER (JUDICIAL)  
SHRI B. ANIL KUMAR, MEMBER (TECHNICAL)

APPLICATION NUMBER : IA/271/IB/2020  
IN  
PETITION NUMBER : CP/1361/IB/2018  
NAME OF THE PETITIONER : Arumugam (RP) M/s Hamsini Foundation Pvt Ltd  
NAME OF THE RESPONDENTS : Sureksha Asset reconstruction Ltd & 3 others  
UNDER SECTION : Sec 31 of IBC, 2016

**ORDER**

Due to administrative reasons, matter is re-posted to 04.06.2021.

  
[K. NATARAJAN]  
Deputy Registrar)

vs